

BENCH-I

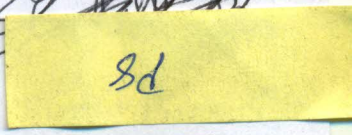
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

387
C.P(IB) No.373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

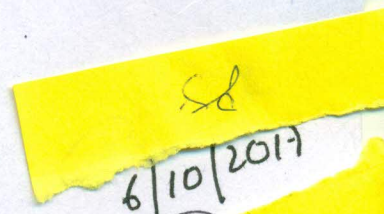
Name of the Company		State Bank of India -Vs- <u>Alloys & Power Ltd.</u> <u>Adhunik Metals Ltd.</u>	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~1) Amal Basu Mukherjee, Advocate~~ } for Reliance Comm. Financial Ltd. (Financial Creditor) } 

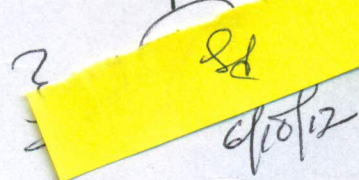
1) Sumit Binani, RP Corporate Debtor

6/10/2017

1) Mr. Sishantha Sharma, Adv } Corporate Debtor
2) Mr. Namrata Basu, Adv }



1) Amal Basu Mukherjee, Adv } for RCF Ltd (Financial Creditor) }



ORDER

Ld. RP as well as the Ld. Advocates of the financial creditor and the corporate debtor is present.

Ld. RP informed that next meeting of the CoC is scheduled to be held on 12/10/2017.

(Jinan K.R.)

er.

sd

(Vijai Pratap Singh)
Member (J)